Annexure-2
Name of the Corporate Debtor: GIGEO CONSTRUCTION COMPANY PRIVATE LIMITED (UNDER CIRP) commencement of CIRP: 04.06.2024

List of Creditors as on 29.07.2024

Unsecured financial creditors belonging to any class of creditors (Amount in ₹)

Date of

| SI. | Name of Details of claim | | | Details of claim admitted | | | | | | Amount | Amount | Amount | Amount of | Details of | Remarks, if any |
|-----|---|--------------------|-------------------|--------------------------------|---|-----|--------------------------------------|------------------------------|-----------------------------------|---------------------------|--------|-----------------|-------------|------------|--|
| No. | Creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | | Amount covered by guarantee | Whether related party? | % of voting share in CoC | of contingent claim | of any | of claim not | claim under | | ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,, |
| 1 | Ajay Shripal Jain | 04.07.2024 | 3,50,000 | | Unsecured financial creditors belonging to any class of creditors | N.A | - | NO | - | - | - | - | 3,50,000 | | Amount is under verification. No data from CD. |
| 2 | M/s S.S. Fabricators & Manufacturers Private Limited | 08.07.2024 | 9,38,93,580 | | Unsecured financial creditors belonging to any class of creditors | N.A | - | NO | - | - | - | - | 9,38,93,580 | - | Amount is under verification. No data from CD. |
| 3 | Hargovind Purushottam Murarka | 19.07.2024 | 28,35,000 | | Unsecured financial creditors belonging to any class of creditors | N.A | - | NO | - | - | - | - | 28,35,000 | | Amount is under verification. No data from CD. |